

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS.

Respondent(s)

Date : 10-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
[IN CHAMBER]

For Petitioner(s) Mr. Anil Kaushik, Adv.
Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR

Ms. Abha R. Sharma, AOR
Mr. D.S. Parmar, Adv.
Mr. Ankit Mishra, Adv.

Mr. Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service treated as complete in respect of Respondent Nos. 5 to 9, 11, 13, 16 and 19-22.

Learned counsel for the petitioner prays for and is granted one more opportunity of four weeks to ascertain the particulars of LRs of deceased Respondent No.1.

List after four weeks.

(R. NATARAJAN)
AR CUM PS

(VIRENDER SINGH)
BRANCH OFFICER